

**WRITTEN ANSWERS TO  
QUESTIONS****DIVERSION OF JAMUNA WATERS INTO  
WAZIRABAD PUMPING STATION**

•187. SHRI SITARAM JAIPURIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Delhi Municipal Corporation has approached the Central Water and Power Commission for diverting the midstream waters of the river Jamuna into the Wazirabad pumping station;

(b) whether the Commission has chalked out any permanent scheme to avert the contamination of water in future; and

(c) if so, the details of the scheme?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes, Sir.

(b) and (c) The most important sources of contamination are the flows from Najafgarh drain and the waters flowing from Badli dumping grounds. Measures are being taken to isolate completely the Najafgarh drain waters by constructing banks on both sides of the drain at outfall till it flows into Jamuna. Regarding prevention of polluted waters coming past Badli dumping grounds, the matter is still under consideration.

**OFFICIALS BELONGING TO SCHEDULED  
CASTES, SCHEDULED TRIBES IN BUDGET  
PRESS**

•191. SHRI B. K. GAIKWAD: Will the Minister of FINANCE be pleased to state:

(a) the number of operators, assistant operators and plate makers in the Budget Press; and

(b) out of the numbers mentioned in part (a) above, how many belong to the Scheduled Castes and Scheduled Tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Operators—7; Assistant Operators—2; Plate Makers—1.

(b) Operator—1; Assistant Operator—1; Plate Maker—Nil.

**WORLD BANK TEAM'S REPORT ON COAL  
TRANSPORT**

•192. SHRI SURJIT SINGH ATWAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have invited comments from producers of coal and others concerned on the recommendations made by the World Bank's Team on the problem of Coal Transport in India; and

(b) when will the Report of the World Bank's Team be placed before Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) No, Sir. The Report is still under examination of the Government and the further course of action will be decided only after this examination is over.

(b) Copies of the Report have already been placed in the Parliament Library. After the examination by the Government is complete, it will be placed before the House along with Government's reactions thereto.

**FOREIGN EXCHANGE TO FILM PRODUCER**

♦193. SHRI JAGAT NARAIN: Will the Minister of FINANCE be pleased to state the maximum limit of foreign exchange allowed to film producers for location shooting of their films in foreign countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): NO maximum limit as such has been fixed for release of foreign exchange that may be allowed